

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7944  
ANSWERED ON:17.05.2000  
LEASING OF NATURAL RESOURCES  
BUTA SINGH;RAMDAS ATHAWALE

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether Dr. Ambedkar Birth Centenary Celebrations Committee headed by the Prime Minister recommended for formulation and implementation of a scheme for leasing of natural resources` licenses to the SCs/STs in the year 1993;
- (b) if so, the salient features thereof;
- (c) the steps taken for the implementation of the said scheme;
- (d) the result achieved in this regard so far; and
- (e) the reasons for not achieving the satisfactory results therefrom?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT

SMT. MANEKA GANDHI

- (a), (b), (c), (d) &(e) The information is being collected and will be laid on the Table of the House.